

**IN THE HIGH COURT OF KERALA AT ERNAKULAM**

**PRESENT**

**THE HONOURABLE MR.JUSTICE N.NAGARESH**

**FRIDAY, THE 17TH DAY OF APRIL, 2020 / 28TH CHAITRA, 1942**

**WP(C) NO. 9376 OF 2020**

**PETITIONERS**

1. Kadapra Service Cooperative Bank Ltd No. 186  
Valanjavattam P.O , Pathanamthitta District- PIN- 689 104  
Represented by it's Secretary
2. Peringara Service Cooperative Bank Ltd No. A790  
Chathankary P.O , Pathanamthitta District- PIN- 689 112  
Represented by it's Secretary
3. Muthoor Service Cooperative Bank Ltd No. 3118  
Muthoor P.O , Pathanamthitta District- PIN- 689 107  
Represented by it's Secretary

By Adv. S. SREEDEV

**RESPONDENTS :**

1. Union of India  
represented by its Secretary  
Department of Revenue, Ministry of Finance  
Government of India, North Block, New Delhi-110001
2. The Central board of Direct Taxes ,  
represented by its Chairman,  
Department of Revenue, Ministry of Finance  
Government of India, North Block, New Delhi-110001

3. Principal Chief Commissioner of Income Tax ,  
Kerala Region, Ministry of Finance, Government Of India,  
Central Revenue Buildings, I S Press Road, Kochi – 682 018
4. Additional Commissioner Of Income Tax,  
TDS Range, 3<sup>rd</sup> floor Aatakarabhavan, Kawadiar  
Thiruvananthapuram-695 003
5. Income Tax Officer (TDS),  
Arattukulakkara Complex,  
A N Puram, Alappuzha – 688 011
6. The Kerala State Cooperative Bank Ltd  
(formerly Pathanamthitta District Cooperative Bank)  
Mylapra Road- PIN- 689 645  
Represented by it's Deputy General Manager

By ASGI Sri. P. Vijayakumar  
By Government Pleader Sri. Bijoy Chandran

This writ petition having come up for admission on  
17.04.2020, the court on the same day passed the following.

**ORDER**

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*Dated this the 17<sup>th</sup> day of April, 2020*

ASGI takes notice for the 1<sup>st</sup> respondent. Standing Counsel for Income Tax takes notice for respondents 2 to 5. Petitioners are required to send notice by e-mail to the 6<sup>th</sup> respondent.

Operation of Ext.P4 and all further proceedings pursuant thereto, as against the petitioners, shall stand stayed till 27.05.2020.

Post the writ petition on 27.05.2020.

**N. NAGARESH, JUDGE**

aks/17.04.2020

APPENDIX

PETITIONER'S EXHIBITS

Ext P1: True copy of the Notification SO 3427/E dated 20-09-2019 issued by the 2<sup>nd</sup> respondent

Ext P2: True copy of the Notification No SO 3719/E dated 15-10-2019 issued by the 2<sup>nd</sup> respondent

Ext P3: True copy of the Notification NO So 3356/E dated 18-09-2019 issued by the 2<sup>nd</sup> respondent

Ext P4: True copy of the Notice FNo. ITO/TDS/ALP/ 2019-20 dated 23.09.2019 issued by the 5<sup>th</sup> respondent

Ext P5: True copy of the Notice dated. 13-03-2020 issued to the 1<sup>st</sup> Petitioner by the 6<sup>th</sup> respondent, with English Translation

Ext P6: True copy of the Notice dated. 13-03-2020 issued to the 2<sup>nd</sup> Petitioner by the 6<sup>th</sup> respondent, with English Translation

Ext P7: True copy of the Notice dated. 13-03-2020 issued to the 3<sup>rd</sup> Petitioner by the 6<sup>th</sup> respondent, with English Translation

Ext P8: True copy of the Circular No. RBI/2013-14/653 dated 24-6-2014

Ext P9: True copy of the representation submitted by the Minister for Co-operation to the Finance Minister Government of India

Ext P10: True copy of the letter DO No 370149/212/2019-TPL date 2-1-2020 of the Minister of State for Finance, Government of India

Ext P11: True copy of the GO (MS) No 324/2016/Fin dated 15-8-201